

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3483
TO BE ANSWERED ON 23.03.2026

WAQF PROPERTIES IN WEST BENGAL MISSING FROM UMEED PORTAL

3483: SHRI SAMIK BHATTACHARYA

Will the Minister of Minority Affairs be please to state:-

- (a) whether Government has taken note that out of 80,548 Waqf properties in the State of West Bengal, only 23,091 were uploaded on the UMEED Portal before its closure on 06th December, 2025, leaving a large number of properties unregistered;
- (b) whether this shortfall amounts to non-compliance with the statutory timeline prescribed under UMEED framework;
- (c) reasons for the low level of uploading by the West Bengal Waqf Board despite repeated reviews and capacity-building measures;
- (d) action taken or proposed against defaulting authorities; and
- (e) the status, legal validity and future course of action for waqf properties that could not be uploaded within the prescribed period?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) to (e): The Ministry of Minority Affairs launched the statutory Portal i.e. UMEED Central Portal-2025 on 06.06.2025 which mandates that details of all existing waqf and dedicated properties to waqf registered prior to the commencement of the amended Act shall be uploaded on the Portal within a period of six months, with a provision for further extension of up to six months by the Waqf Tribunal on sufficient cause being shown by the mutawalli.

The initial six-month period concluded on 06.12.2025, and the Portal was closed at 23:59 hours on the same day. In respect of West Bengal, during this period, 23,091 existing waqf properties were initiated by Makers on the Portal. Out of these, 716 properties were validated and approved by Approvers while 161 properties were rejected during verification. The remaining were at various stages of uploading.

As per the statutory remedy available under the Act, extension of time was granted to the West Bengal State Board by the respective Hon'ble Tribunal. Accordingly, the UMEED Central Portal-2025 has been reopened for 6 months i.e. up to 24.06.2026 in respect of West Bengal State Waqf Board.

As on 17.03.2026, in respect of West Bengal, 85,110 existing waqf properties have been initiated on the Portal, out of which 18,497 properties have been validated and approved while 3,509 properties have been rejected during verification.

Further, the process of uploading, verification and validation of waqf property data on the UMEED Central Portal-2025 is ongoing process. Several State/UT Waqf Boards, including West Bengal, have sought extensions of time from the competent authority/Tribunal for completion of the data entry and verification process. Therefore, the final number of waqf properties and other related information such as litigation, encroachments, categories, estimated values etc. is ascertainable only after the entire process of uploading, verification and validation on the Portal is completed.
